

SECTION IVB

Listed on 11.04.2016

Court No.10

IN THE SUPREME COURT OF INDIA

Item No.2

CIVIL APPELLATE JURISDICTION

PETITIONS FOR SPECIAL LEAVE TO APPEAL(CIVIL) NOS. 5502
AND 24365 OF 2014.

WITH PRAYER FOR INTERIM RELIEF

AND

INTERLOCUTORY APPLICATION NO.1 in SLP (C) No. 5502/2014
(Application for condonation of delay filing SLP)

AND

INTERLOCUTORY APPLICATION NO.2 in SLP (C) No. 5502/2014
(Application for prayer to allow present SLP in terms of
Section 24(2) the right to fair compensation)

AND

INTERLOCUTORY APPLICATION NO.3 in SLP (C) No. 24365/14
(Application for directions)

AND

INTERLOCUTORY APPLICATION NOS.4 & 5 and 6-7 in SLP (C)
No. 24365/14

(Applications for permission to file additional documents
and exemption from filing Official Translation of
Annexures)

Pawan Kumar Aggarwal Etc.

Petitioner(s)

Versus

State of Punjab & Ors. Etc.

Respondent(s)

OFFICE REPORT

The matters above mentioned were listed before the
Hon'ble Court on 18.03.2016, when the Court was pleased
to pass the following order :-

" In view of the letter circulated by
Mr. Devendra Singh, learned counsel for the
respondent seeking adjournment for filing
counter affidavit, as a last chance, these
matters are adjourned for 11th April, 2016."

It is submitted that in SLP (C) No. 5502/2014, Mr.
Devendra Singh, Advocate for Respondent Nos. 1 & 2 (State
of Punjab) has not filed Counter Affidavit till date.

It is further submitted that in SLP (C) No.
24365/2014, no Vakalatnama & Memo of Appearance and

Counter Affidavit has been filed by the Counsel for the State of Punjab.

Service of show cause notice is complete in both the matters and Counter Affidavits filed on behalf of PUDA in both the matters are included in the SLP Paper Books. Rejoinder Affidavit in SLP (C) No. 24365/2014 is also included in the SLP Paper Books.

The matters above mentioned are listed before the Hon'ble Court with this office report.

Dated this the 8th day of April, 2016.

ASSISTANT REGISTRAR

Copy to: Mr. Akshat Goel, Adv.
Ms. C.K. Sucharita, Adv.
Dr. Kailash Chand, Adv.
Mr. Devendra Singh, Adv.

ASSISTANT REGISTRAR

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